

ITEM NO.8

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION(S)(CIVIL) NO(S). 649/2025

SAVE NIMISHA PRIYA INTERNATIONAL ACTION COUNCIL Petitioner(s)

VERSUS

UNION OF INDIA & ANR. Respondent(s)

FOR ADMISSION

Date : 24-03-2026 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Mr. Raghenth Basant, Sr. Adv.
Mr. Subhash Chandran K.R, AOR
Mr. Anirudh K P, Adv.
Ms. Hima Bhardwaj, Adv.
Ms. Kaushitaki Sharma, Adv.
M/s Krs Associates, Adv.

For Respondent(s) :Mr. R Venkataramani, AG
Mr. Vikramjeet Bannerjee, A.S.G. (Through VC)
Mr. Sudarshan Lamba, AOR
Mr. Chitvan Singhal, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Kartikay Aggarwal, Adv.
Mr. Raman Yadav, Adv.
Ms. Ameyvikrama Thanvi, Adv.
Mr. Shashank Bajpai, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the joint request made by learned counsel for the parties, the matter is adjourned *sine die*.

The parties would be at liberty to file an appropriate application in case any development takes place.

(SHIPRA NARANG)
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILEY)
ASSISTANT REGISTRAR